

25060(1913)

16/2/22

Declaration of Assets and Liabilities

Year....2021-22.....

I, SITESH KUMAR JHA, son of VIJAY KUMAR JHA, aged 28 years, belonging to Bihar

Legislative Assembly Administrative Service presently working as **SECTION OFFICER,**

Bihar Legislative Assembly, Patna give herein below the details of the assets

(immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self
(i)	Cash	Rs 25,000 -/-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	PNB, BRANCH-BENIPUR, DARBHANGA Rs 15,000 -/-
(iii)	Bonds, Debentures and Shares in companies	SHARES IN STOCK - HDFC (5 Shares) - Rs 11,701 -/- TCS (5 Shares) - Rs 19,089 -/-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICY NO-
(v)	Motor Vehicles (details of make, etc.)	
(vi)	Jewellery (give details of weight and value)	GOLD - 45 Grams approx. Silver- 50 Grams approx. (Inherited jewellery and Gift from Jenau & Mundan)
(vii)	Other assets, such as values of claims / interests	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL		-	-	-
(v)	Others (such as interest in property)	NIL	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)
(a)	(i) Loans from Banks	NIL
	(ii) Loans from financial institutions	NIL
	(iii) Government Dues:	NIL

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	(a) dues to departments dealing with government accommodation	
	(b) dues to departments dealing with supply of water	NIL
	(c) dues to departments dealing with supply of electricity	NIL
	(d) dues to departments dealing with telephones	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL
	(f) Other dues, if any	Rs 99,000 -/- approx. taken from friend & relatives
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN – AURPJ5998D Return filed up to assessment year 2020-21. Total Tax paid- nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL
	(iv) Property Tax	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YY)

Class/Group :- (A/B/C)

Cader :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District

:-

DARBHANGA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature :

Name of Employee: SITESH KUMAR JHA

Place: PATNA

Designation: SECTION-OFFICER

Date: 15/2/2022

Department: Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.